

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) and (b) The Government seek to sustain Mangrove forests in the country by both regulatory and promotional measures. The Coastal Regulation Zone Notification (1991) under the Environmental Protection Act (1986) recognizes the mangrove areas as ecologically sensitive and categorizes them as CRZ-I which implies that these areas are afforded protection of the highest order. Under the promotional measures, the Government has identified 35 Mangrove areas on a country-wide basis for intensive conservation and management.

(c) An assistance of Rs. 327.02 lakhs has been given for Mangrove areas in the country during 2003-2004 for activities like survey and demarcation, afforestation, restoration and protection measures and education and awareness.

(d) No, Sir.

(e) Does not arise.

Area under various reserve

906. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the extent of area reserved under various laws as wildlife sanctuary, tiger reserve, bio-sphere reserve and so on, State-wise;

(b) whether Government are aware that the livelihood of a large number of people has been adversely affected by such reservation; and

(c) if so, the details of steps taken by Government to mitigate the hardship of such population, and more particularly of the tribals?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) The extent of area reserved under various wildlife sanctuaries/national parks/bio-sphere reserves is given in the Statement-I and -II (See *below*).

(b) and (c) Setting-up of wildlife sanctuaries/national parks introduces certain statutory and regulatory measures on the use of the areas covered by them. In order to mitigate the impacts of such measures on local people and tribals special interventions like eco-development inputs are provided with participatory planning with the involvement of people.

Statement-I*National Parks and Sanctuaries in India*

Sl. No.	State	National Park		Sanctuaries		Total	
		No.	Area Sq. Km	No.	Area Sq. Km	No.	Area Sq. Km
1	2	3	4	5	6	7	8
1.	Andaman	9	1153.938	96	466.218	105	1620.156
2.	Andhra Pradesh	4	373.23	21	13096.23	25	13469.46
3.	Arunachal Pradesh	2	2468.23	11	7606.365	13	10074.596
4.	Assam	5	1977.788	16	888.216	21	2866.004
5.	Bihar	1	335.6	11	2993.16	12	3328.76
6.	Chandigarh	0	0	2	26.009	2	6348.96
7.	Chhattisgarh	3	2929.5	10	3419.46	13	6348.96
8.	Dadra & Nagar Havel	0	0	1	92	1	92
9.	Daman & Diu	0	0	1	2.18	1	2.18
10.	Delhi	0	0	1	17.76	1	17.76
11.	Goa	1	107	6	647.96	7	754.96
12.	Gujarat	4	479.67	22	16602.612	26	17082.282
13.	Haryana	2	46.981	9	287.32	11	334.301
14.	Himachal Pradesh	2	1429.4	32	5665.92	34	7095.32
15.	Jammu & Kashmir	4	3810.07	16	10163.67	20	13973.74
16.	Jharkhand	1	231.67	10	1868.31	11	2099.98
17.	Karnataka	5	2472.18	21	4231.439	26	6703.619
18.	Kerala	3	536.52	12	1788.2	15	2324.72
19.	Lakshadweep	0	0	1	0.01	1	0.01
20.	Madhya Pradesh	9	3656.35	25	7199.52	34	10855.87
21.	Maharashtra	5	955.93	36	14729.6382	41	15685.5682
22.	Manipur	1	40	5	706.5	6	746.5
23.	Meghalaya	2	267.48	3	34.207	5	301.687
24.	Mizoram	2	200	5	775	7	975
25.	Nagaland	1	202.02	3	20.35	4	222.37
26.	Orissa	2	990.7	18	7961.94	20	8952.64
27.	Punjab	0	0	10	316.71	10	316.71
28.	Rajasthan	4	3859.37	24	5301.84	28	9161.21
29.	Sikkim	1	1784	6	265.1	7	2049.1
30.	Tamil Nadu	5	307.84	20	2997.57	25	3305.41
31.	Tripura	0	0	4	603.08	4	603.08
32.	Uttar Pradesh	1	490.1	23	5185.9	24	5676
33.	Uttaranchal	6	4083.31	6	2868	12	6951.31
34.	West Bengal	5	1693.25	15	1223.47	20	2916.72
TOTAL :		90	36882.127	502	120051.864	592	156933.991

* Area under 27 Tiger Reserves is overlapping with Wildlife Sanctuaries and National Parks

[10 December, 2004]

RAJYA SABHA

Statement-II

List of existing Biosphere Reserves

Sl. No.	Name of the biosphere reserve & total geographical area (km ²)	Date of Notification	Location (State)
1	2	3	4
1.	Nilgiri (5520)	1.8.86	Part of Wynad, Nagarhole, Bandipur and Madumalai, Nilambur, Silent Valley and Siruvani hills (Tamil Nadu, Kerala and Karnataka)
2.	Nanda Devi (2236.74)	18.1.88	Part of Chamoli, Pithoragarh & Almora District (Uttaranchal)
3.	Nokrek (820)	1.9.88	Part of Garo Hills (Meghalaya)
4.	Manas (2837)	14.3.89	Part of Kokrajhar, Bongaigaon, Barpeta, Nalbari, Kamrup and Darang Districts (Assam)
5.	Sunderbans (9630)	29.3.89	Part of delta of Ganges & Brahmaputra river system (West Bengal)
6.	Gulf of Mannar (10500)	18.2.89	Indian part of Gulf of Mannar between India and Sri Lanka (Tamil Nadu)
7.	Great Nicobar (885)	6.1.89	Southern most islands of Andaman and Nicobar (A&N Islands)
8.	Similipal (4374)	21.6.94	Part of Mayurbhanj district (Orissa)
9.	Dibru-Saikhowa (765)	28.7.97	Part of Dibrugarh and Tinsukia districts (Assam)
10.	Dehang Debang (5111.5)	02.09.98	Part of Siang and Debang valley in Arunachal Pradesh
11.	Kanchanjunga (2619.92)	07.02.2000	Parts of North and West Sikkim.
12.	Rachmari (4926.28)	03.03.99	Parts of Betur, Hoshangabad and Chihdwar, Distt. of Madhya Pradesh.
13.	Agasthyamalai (1701)	12.11.2001	Agasthyamalai hills in Kerala

* Sites with bold letter have been recognized by UNESCO on World Network of Biosphere Reserve.